Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor - Whiskers Infracare Private Limited Date of Commecement of Liquidation - 15.10.2024

List of Stake holder as on 26.12.2024 List of UNSecured Financial creditors

Sr. No	Name of the creditors												Amount of	
													claim under verification	any
								Claim	may be	rejecteu	Vermedelon			
		Details of claim received		Details of claim admitted							setoff			
						Amount Covered by	Wheteher Security interest relinquished		% Share in total					
		Details of receipt	Amont claimed	Amount of claim Admi		Security Interest	(yes/No)		admitted					
1	HDFC Bank Limited	11.12.2023	3,32,34.562.00	3,32,34,562.00	Unnsecured	NA	NA	NA	63.36	0	0	0	0	NIL
		Total	3,32,34.562.00	3,32,34,562.00	Unnsecured	NA	NA	NA	63.36	0	0	0	0	NIL